



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.01.2024

NOTICE

Please take notice that the following matters adjourned in the Court-IV on 12th January, 2024 is as follows. The next date of Hearing is indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 120 of 2023	Candid Resource Ltd. Vs. Mahesh Agarwal & Ors. With	12.01.2024	21.02.2024
2.	Comp. App. (AT) (Ins) No. 136 & 137 of 2023	Committee of Creditors of M/S Hythro Power Corporation Ltd. Vs. Employees Provident Fund Organisation & Ors.	12.01.2024	21.02.2024
3.	Comp. App. (AT) (Ins) No. 1117 of 2023	Dhankalash Distributors Pvt. Ltd. Vs. Ayyagiri Viswanadha Sarma & Ors. With	12.01.2024	21.02.2024
4.	Comp. App. (AT) (Ins) No. 949 of 2023 & I.A. No. 4005 of 2023 (With Defects)	Assets Care & Reconstruction Enterprise Ltd. Vs. Viswanadha Sarma Resolution Professional of Arena Superstructures Pvt. Ltd. & Ors. With	12.01.2024	21.02.2024

5.	Comp. App. (AT) (Ins) No. 1231 of 2023 & I.A. No. 5287 of 2023	New Okhla Industrial Development Authority (Noida) Vs. Ayyagari Viswanadha Sarma & Anr.	12.01.2024	21.02.2024
6.	Comp. App. (AT) (Ins) No. 436 of 2022	Vinita Agarwala & Ors. Vs. Power Pack Steel Industries Pvt. Ltd.	12.01.2024	23.01.2024
7.	Comp. App. (AT) (Ins) No. 260 of 2023	Sarang Kumar Wadhawan (Shareholder of Privilege Power and Infrastructure Pvt. Ltd.) Vs. Unity Small Finance Bank Ltd. (Erstwhile Punjab and Maharashtra Co-Operative Bank Ltd.) & Anr.	12.01.2024	01.02.2024
8.	Comp. App. (AT) (Ins) No. 493 of 2023 & I.A. No. 3017, 3703 of 2023	Yamuna Expressway Industrial Development Authority Vs. Monitoring Committee of Jaypee Infratech Ltd. Through Anuj Jain, Secretary & Ors.	12.01.2024	23.02.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar